

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S). No. 1555 of 2021

Gouri Shankar Bhagat Petitioner

Versus

Vinoba Bhave University, & Ors. Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For Petitioner : Mr. Altaf Hussain, Advocate
For the University : Ms. Indrani S. Choudhary, Advocate

03/ 09.09.2021 Heard the parties.
Respondents are directed to file counter affidavit.
In the meantime, operation implementation, and execution of the
order dated 30.01.2021 is hereby stayed.

(Dr. S.N. Pathak, J.)

Rohit/-